GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4290
ANSWERED ON:16.12.2009
EFFECTIVENESS OF WILDLIFE CRIME CONTROL BUREAU
Ajmal Shri Badruddin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the wildlife crime control bureau in Guwahati has not been effective in controlling organised wildlife crime in Assam;
- (b) if so, the reasons therefor;
- (c) the total number of seizures made and cases registered in Assam during each of the last three years and the current year;
- (d) out of the above seizures and cases registered the number of cases registered due to direct inputs given by the personnels of Guwahati crime control bureau; and
- (e) the steps taken by the Government to re-vitalise wildlife crime control bureau in Guwahati?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)to(e)

The Wildlife Crime Control Bureau was established in 2007 having its headquarter at Delhi and Regional headquarters at New Delhi, Mumbai, Chennai, Kolkata and Jabalpur. There are three Sub Regional headquarters, at Guwahati, Amritsar and Cochin. The organization is very young with a number of vacant posts. All efforts are made to fill up these posts.

As per information received from the State Government of Assam, the number of cases registered and seizures made are as follows:

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Year Cases registered No. of Seizures made

2006 8 4
2007 6 2
2008 14 13
2009 (till date) 9 30
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The Wildlife Crime Control Bureau has rendered full assistance in 1 instance in 2008 and 8 instances in 2009.